

04.22.04.02.

Division bench matter

put up before next division bench.

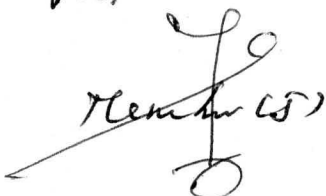
  
Member (J).

Order dated 16.4.04

I heard Shri N. R. Routray, learned Counsel for the applicant and Shri C. R. Mishra, learned Addl. Standing Counsel for the Respondents. By filing a Memo dated 16.4.2004, Shri Routray submitted that during pendency of this O.A. the Respondents have granted the relief to the applicant and therefore the O.A. has become infructuous. Similarly, Shri Mishra, by filing a Memo, enclosing thereto the relevant order issued by the Respondents granting relief to the applicant, submitted that there nothing remains to be adjudicated in this O.A.

For the reasons aforesaid, the O.A. is disposed of for having rendered infructuous. No costs.

  
Vice-Chairman

  
Member (J)

- 1) A.D. not returned from R. 1 & 4.
- 2) Appearance & Counter by R. 2 & 5 not filed.
- 3) Counter by R. 3 not filed.

Registrar

1/10/07

Dt. 3-10-2001

A.D. back after service from R-2 and R-5, who are absent on call. No steps taken to file counter.

Sh. C. R. Mishra, Ld. counsel for R-3 prays for time to file counter. Admtd. Prayers allowed. Time granted till 19-X-2001 for counter.

A.D. not returned from R-1 and R-4. Wait return of R-3 till 19-10-2001.

  
3/10/2001  
**REGISTRAR**